

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The grant of Multiple Entry Visas to the business persons of both the countries already exists. This process is being further facilitated. Both the sides agreed to grant six months Multiple Entry Visas to the business persons on production of a letter from the concerned Chambers of Commerce and Export Promotion Councils of the country of the applicants.

(c) and (d) No new policy has been formulated to promote economic and commercial exchange between the two countries. However, it is a constant endeavour of the Government to enhance trade with all the countries.

#### **Toxic chemical substance in plastic toys**

†1373. MISS ANUSUIYA UIKEY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is aware of the fact that toxic chemical thylet has been found in excess in the plastic toys being sold in the market for the children;
- (b) if so, the steps taken by Government in this regard;
- (c) if not, whether Government will take action after getting such toys examined; and
- (d) the provisions of Government to control manufacturing and sale of toys?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) The Centre for Science and Environment (CSE), a non-governmental organization has conducted a study which shows the presence of phthalates in the toys sold in the Indian market. Government has examined the matter. At present there are no BIS standards in India for regulating the content of phthalates in toys. In the absence of such standards, a system of compulsory registration of toys and toy products has been found to be a possible mechanism for the purpose of regulating manufacture and sale of toys at this stage.

#### **Transfer of MMTC share in NINL to RINL**

1374. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is any proposal to sell the share of Minerals and Metals Trading Corporation (MMTC) in M/s. Neelachal Ispat Nigam Ltd. (NINL) to M/s. Rashtriya Ispat Nigam Ltd. (RINL), Vishakhapatnam;
- (b) if so, the justifications thereof;
- (c) the steps taken by Government to make NINL a fully integrated steel plant of at least three million tonne capacity in phases; and

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†Original notice of the question was received in Hindi.